Twenty-Third Twenty-Fourth, Twenty-fifth, Twenty-Sixth, Twenty-Seventh and Twenty-Eighth Reports (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Action Taken by the Government on the Committee's recommendations on the Demands for Grants 1994-95, of the Departments of Education, Health, Culture, You'h Affairs and Sports, Women and Child Development and Family Welfare.

DEPUTY CHAIRMAN: THE Some Members would be retiring while we will be in the inter-session. They are hardly over here. I think when they are present here, give them a farewell, House will which is customary, because some part of the House retired in between. But at the moment, they are not here. when the time So, we will do it omes. सिकन्दर बख्त जी, श्राप कुछ कहना चाह रहे हैं?

विपक्ष के नेता (श्री शिकावर बरूत)
मुझे यह कहना है कि यह जो माधवराव
सिधिया जी का जो बिल—प्रतिविसिटी
गांटस कमीशन का है, उसके बाद यह
सलेक्ट कमेटी के सिलसिले में मुझे कुछ

SHRI S. JAIPAL REDDY (Andhra Pradesh): Madam, I tabled an amendment.

THE DEPUTY CHAIRMAN: I know. But, shall I...

SHRI S. JAIPAL REDDY: I have tabled an amendment.

THE DEPUTY CHAIRMAN: Jaipalji, there was a Bill yesterday which I allowed the Minister of State for Human Resource Development to withdraw, the University... (Interruptions) Jaipalji, may I have your attention, please?

SHRI S. JAIPAL REDDY: Yes, Madam.

THE DEPUTY CHAIRMAN: Okay.

श्री लिक दर बहुत : सदर साहिबा, - ستری مکنور . گست: مرر معاصب - ا - CHAIRMAN:

THE DEPUTY CHAIRMAN: I am trying to tell you what we have to do. This Bill is only for introduction, not for consideration, because yesterday we allowed her to withdraw that Bill so that she can introduce it today. We are not taking it up for consideration. It is only for introduction. So, it can be circulated to everyone. Kumari Selja, please.

The University Grants Commission (Amendment) Bill, 1995

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE) (KUMARI SELJA): Madam, I beg to move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

The question was put and the motion was adopted

KUMARI SELJA: Madam, 1 introduce the Bill.

SHRI S. JAIPAL REDDY: Madam, we can't table the amendment unless she...(Interruptions)

^{†[]} Transliteration in Arabic script.

THE DEPUTY CHAIRMAN: Unless she moves a motion for reference of the Bill, you can't. So, shall we take it up now or after this session? Shrimati Krishna Sahi, please.

THE PATENTS (AMENDMENT) BILL, 1995

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) AND MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): Madam, I beg to move:

"That the Bill further to amend the Patents Act, 1970, as passed by the Lok Sabha, be referred to a Select Committee of the Rajya Sabha consisting of 11 members, namely:—

- 1. Dr. Murli Manohar Joshi
- 2. Shri K. R. Malkani
- 3. Prof. M. G. K. Menon
- 4. Shri Pasumpon Tha. Kiruttinan
- 5. Shri Ashok Mitra
- 6. Shri P. Upendra
- 7. Shri V. Kishore Chandra S. Deo
- 8. Shri V. Narayanasamy
- 9. Syed Sibtey Razi
- 10. Shri Surinder Kumar Singla
- 11. Shri R. K. Dhawan

with instructions to report by the first day of the next Session."

विपक्ष के नेता (श्री तकन्दर बख्त): सदर साहिबा, इसमें हमें सख्त ऐतराज हैं।...(व्यवधान) ۱۶ نترل مکندر بخنت! مرر منا عب - السمیس مبیس سخت اعترامی پع ، . . "مرافلت" ک

SHRI JAIPAL REDDY (Andhra Pradesh): We have an amendment. You may call all the persons in order to explain our amendments.

THE DEPUTY CHAIRMAN: Okay. I shall call Sikander Bakht Saheb, then you and him, accordingly. We will do it in a proper order so that you can express... (Interruptions)...

श्री सिकन्दर बख्त : सदर साहिबा, पेटेंट बिल के सिलसिले में रूलिंग पार्टी म्रलग-म्रलग किस्म के कमालात का इजहार कर चुको है। लोक सभा में यह बिल पास हो चुका है। यहां तारीख तय हो चुकी हैं कि किस तारीख को इसको यहां लाया जाएगा। बी ०ए०सी० की कमेटी मे फामंली तारीख तय हुई । यहांती ग्राया नहीं तीन तारीख की, जिस तरह से श्राना चोहिए । श्राज यह तजवीज श्राई है और हैरतअंगेज बात है कि बहुत सारी नेशनल पाटियों का तो नाम ही नही है उसमें । ऐसे बुजुर्ग का नाम मौजूद है जिसका किसी भी दूसरी पार्टी से किसी से ताल्ल्क नहीं है। एक ग्रुप बना हुन्ना है इंडिपेंडेट लोगों का, उस ग्रंप से भो किसी का ताल्लुक नहीं है। इसलिए फॉर्मली म्रमेंडमेंट मूव करना चाह्ता हूं। हमारे लिए यह एक उलझन की बात है कि हम किसी नाम को निकालने की कहें। लेकिन ब्नियाटी बात यह है किंयहां पार्टीज हैं। तो यह ग्रुप है इडिपेंडेंटस का, दस के करीब म्रोटिमयों का । कोई रिप्रेजेंटेशन नहीं है। एस०जे०पी० का कोई रिप्रेजेंटेशन इस कमेटी में नही है, एस०पी० का कोई नहीं है, सी०नी०श्राई० का कोई नहीं है, ए० प्राई०डा ०एम ० के० का कोई नहीं है। लिहाजा मैं फॉर्मली यह प्रमेंडमेंट मूब करना चाहता हूं कि इसमें एस ॰ जे ॰ पी ॰ से दिग्विजय सिंह साहब का नाम रखा जाए, एस०पी० से जनेश्वर-

^{†[]} Transliteration in Arabic script.